## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/88/2016

NAME OF THE PETITIONER(S)

: Shankar Sundaram

NAME OF THE RESPONDENT(S)

: M/s Amalgamations Private Limited & 47 Others

**UNDER SECTION** 

: 397/398, 402, 403, 235(2) & 214

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

K. RAVI 964032

For ML. Rugan & Arya

R.MURUGAN 9840331510

Rouge,

Krishna brinivasan

Geeth: Ara

Dwarakuk . P.

For S. Ramabubramanom

a Associated

Courselfor RIARZ

DE.

## <u>ORDER</u>

Counsel for Petitioner present. Counsel for R1 and R2 present. Counsel for R4 to R6 present. Counsel for Respondents prayed for time. At request, time is enlarged. Put up on 06.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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